arm the Contral Government with powers to declare emergency in any part of the country, and

(b) it so whether Government propose to consult all the States in this regard?

THF MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/ गृह मत्रालय मे राज्य मंत्री (SHRI K. C PANT) (a) and (b) The matter is under consideration of the Government

INDUSTRIALISATION OF NORTH BENGAI DISTRICTS

Will the Minister of INDUSTRIAL DE VELOPMI NT/ औद्योगिक विकास मत्री be pleased to state

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(a) whether the Government of West Bengal have submitted any specific proposal for the industrialisation of the North Bengal Districts,

(b) if so, the details of the proposal,

(c) the decision taken by Government thereon

(d) whether Government propose to set up any industrial unit under the Public Sector in North Bengal, and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT/औद्योगिक विकास मत्रालय मे राज्य मंत्री (SHRI GHANSHYAM OZA) (a) to (c) The State Government is carrying out a survey of each district from the point of view of identifying industries suited to the local area based largely on local raw materials and skills Targets have been set for the establishment of small industrial To start with, the State units in the region Government proposes to promote the setting up of 375 small scale units per year n the districts of North Bengal The State Bovernment has taken a decision to encourage industries of a permanent nature, partithose based on the supply of cularly naterials from forest and agricultural esources in the backward districts of the State After studying the resources available⁶ the State Government is of the view that a medium sized paper mill and a particle board factory, based on the supply of timber from the forests of North Bengal as also from the adjoining areas, can be set up A unit for the preservation of fruits can also be established Efforts are being made to persuade prospective entrepreneurs to bring up schemes on these lines

The West Bengai Industrial Development Corporation has submitted a proposal for a watch manufacturing unit in the public sector in North Bengal There is at present no proposal in view for the setting up of a Central Public Sector Unit in North Bengal

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CRISIS IN FILM INDUSTRY IN WEST BENGAL

228 SHRI KALYAN ROY Will the Minister of INFORMATION AND BROAD-CASTING/ सूचना और प्रसारण मत्री be pleased to state:

(a) whether Government s attention has been drawn to reports of acute crisis in the Bengali film industry in West Bengal and

(b) if so what steps Government propose to take to help the industry to face this crisis?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING/ सूचना और प्रसारण मत्रा-लय मे उपमंत्री (SHRI DHARAMVIR SINGH) (a) Ye,, SIr.

(b) Enquiries have been made from the State Government, who have informed the Central Government that this crisis has been engaging their attention for some years State Government had appointed a Film Enquiry Committee under the Chairmanship of Justice K C Sen in 1962 Another Ad hoc Committee headed by Shri R Gupta was set up in 1966 by the State Government. The reports of both these Committees were published in 1968

In June, 1969 a State Film Consultative Committee was appointed by the State Government consisting of representatives of all sectors of the film industry This Committee was entrusted with the task of suggesting methods for implementing different recommendations of the previous committees as also making new recommendations. if any, in view of the changing situation lits report containing various measures for improvement of the industry is now under consideration of the State Government

FOREIGN NATIONALS IN INDIA

229. SHRI M K. MOHTA : Will the Minister of HOME AFFAIRS/ गृह मन्त्री be pleased to state:

(a) the number of foreign nationals, who have been staying in India for a long time and are now seeking Indian nationality;

(b) the number of such persons who have been given indian nationality during the last one year;

(c) the guiding principles in granting Indian nationality to foreign nationals; and

(d) the number of persons who have been refused Indian nationality?

THF MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/ गृह मंत्रालय में राज्य मंत्री (SHRI K. C. PANT): (a) As on 10th November, 1971 the Central Government had before them 38 applications for grant of Indian citizenship. These are under consideration.

(b) According to the information available, 1542 persons of Indian origin were registered as Indian citizens under section 5 (1) (a)/(d) of the Citizenship Act, 1955, by the Collectors in the Districts during the period from 1.7.1970 to 30.6.1971. Besides, 301 foreigners were granted Indian citizenship by registration under section 5 (1) (c), and naturalisation under section 6 (1), of the Citizenship Act, 1955 by the Central Government during the same period.

(c) Citizenship is granted to the foreign nationals in accordance with the provisions of the Citizenship Act, 1955 and the Citizenship Rules, 1956.

(d) Statistics have not been maintained. The information is, therefore, not available

230. [Transferred to the 30th November, 1971.]

KILLINGS BY NAXALITIS IN PUNIAB

231. SARDAR GURCHARAN SINGH TOHRA : Will the Minister of HOME AFFAIRS/ गृह मन्त्री be pleased to state: 1

(a) the number of people killed in Punjab by the Naxalites since the imposition of Presidents' rule,

(b) the number of persons arrested in this connection; and

(c) the action being taken against the culprits?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS/ में उपमंत्री मंत्रालय गह (SHRI F. H. MOHSIN) (a) According to information received from the State Goveinment, ten persons have been killed m Punjab by the Navalites since imposition of Presidential rule.

(b) Four arrests have been made in connection with these murders

(c) Cases are still under investigation.

REFORMS IN THE INDIAN PRESS

232. SHRI PRANAB KUMAR MUK-HERJEE: KUMARI SHANTA VASISHT:

Will the Minister of INFORMATION AND BROADCASTING/सूचना और प्रसारण मन्त्री be pleased to state:

(a) whether there is any comprehensive scheme under Government's consideration to bring about suitable reforms in the Indian press; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING/सचना और प्रमारण मन्त्रालय

में उपमन्त्री (SHRI DHARAMVIR SINGH). (a) and (b) Certain proposals for the diffusion of ownership of major newspapers and news agencies are at present under Government's consideration. A group of Ministers is being set up to go into all aspects of the matter. It is not possible to indicate the time by which this examination will be complete.

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